

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIRGO HOME DEZINER PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VIRGO HOME DEZINER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/05/2010
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52609MH2010PTC241562
5.	Address of the registered office and principal office (if any) of corporate debtor	GODOWN NO 1, BUILDING NO.183 JUMBOSHED GODOWN, VILLAGE GUNDAVLI TALUKA BHIWANDI THANE MH 421302 IN
6.	Date of closure of Insolvency Resolution Process	21/12/2019
7.	Liquidation commencement date of corporate debtor	30/08/2021 (RECEIVED ON 15.09.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	NAME: VIJAY PITAMBER LULLA REGISTRATION NUMBER: IBBI/IPA-001/IP-P00323/2017-18/10593
9.	Address and e-mail of the liquidator, as registered with the Board	ADDRESS: 201, SATCHITANAND BLDG., 12TH ROAD, KHAR (W), MUMBAI – 400 052 EMAIL: VIJAYPLULLA@RADIFFMAIL.COM
10.	Address and e-mail to be used for correspondence with the liquidator	CORPORATE OFFICE: 203-B, ARCADIA BLDG, 195, N.C.P.A. MARG, NARIMAN POINT, MUMBAI – 400021 E-MAIL: vijayplulla@rediffmail.com CONTACT NUMBER: 022-20821220
11.	Last date for submission of claims	15/10/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai, has ordered the commencement of Liquidation of the **VIRGO HOME DEZINER PRIVATE LIMITED** on 30/08/2021.

However, the said order was received by the Liquidator on 15/09/2021.

The stakeholders of VIRGO HOME DEZINER PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 15/10/2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vijay Pitamber Lulla

Date: 17th September, 2021.

Place: Mumbai